

**Study of USA Technology for Generation of Energy from Organic Wastes**

7320. SHRI P. GANGADEB :  
SHRI SHRIKRISHAN  
MODI :

Will the Minister of ENERGY be pleased to state :

(a) whether Government have studied the U.S.A. technology for generating energy from organic wastes ;

(b) if so, whether attempts are being made to use our organic wastes including sugarcane waste for producing a substitute for petrol on a commercial basis ; and

(c) whether Government have made any efforts in the above matter to minimise oil crisis in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD) : (a) to (c) The techno-economic problems about the utilisation of organic wastes are to be studied in greater detail by a multi-disciplinary group of experts for using organic wastes for production of power. At present there are no proposals to use organic wastes, including sugarcane waste, for producing a substitute for petrol

**Filling up of Class I posts reserved for Scheduled Castes and Scheduled Tribes**

7321. SHRI S. M. SIDDAYYA : Will the PRIME MINISTER be pleased to state :

(a) whether some Class I posts in the IAS, IPS required to be filled on basis of 1973 examination held by UPSC, still remain unfilled ;

(b) the number of such vacancies reserved for Scheduled Castes and Scheduled Tribes in each service ;

(c) whether the UPSC has urged upon the Government to fill these reserved vacancies from among the Scheduled Caste/Tribe candidates already recommended by the Commission on the basis of above test, by cancelling offers to candidates who have not yet joined ; and

(d) if so, the reason for not appointing candidates recommended by Commission who are still awaiting offer of appointment to Class I posts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA) : (a) and (b) The position is as follows :—

*Indian Administrative Service :*

All the general vacancies and those reserved for the Scheduled Castes candidates were filled. Out of 12 vacancies reserved for the Scheduled Tribes candidates, 2 vacancies could not be filled as the UPSC did not recommend a sufficient number of such candidates against the vacancies reserved for them. These two vacancies were deserted and filled by general candidates. The number of vacancies reserved for the Scheduled Tribes candidates for the subsequent examination has accordingly been increased by 2.

*Indian Police Service :*

All the vacancies reserved for the Scheduled Castes and Scheduled Tribes candidates have been filled. Seven general vacancies could not be filled because 7 general candidates who were offered appointments to the IPS did not join the Service.

(c) Yes, Sir.

(d) Does not arise in view of the reply to parts (a) and (b) above.

**Transfer of an Assistant Engineer from Calcutta**

7322 SHRI B. K. DASCHOWDHURY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that one junior most Assistant Engineer working in Calcutta Telephone and posted at Calcutta, has recently been ordered to be transferred to a distant place, where the